Poster for awareness of Services made available to litigants under e-Courts Project:

For obtaining information about stage/next date/business etc. of the case...
- Search by Case No.
- Search by FIR No.
- Search by name of parties
- Search judgments and orders on various touchstones viz. date, name of court etc..

Litigants who have registered their mobile numbers in CIS are getting SMS alerts.

To avail SMS facility quickly register your cellphone number by filling in prescribed form in the concerned Court.
(A) **Link for District Court Services: Access to services of e-Courts:**

1) Cause List  
2) Case Status  
3) Order Judgments.

http://services.ecourts.gov.in/ecourtingia_v5/

(B) **Link for NJDG portal:** NJDG work as a monitoring tool to identify, manage and reduce pendency of cases. Link is given below

http://njdg.ecourts.gov.in/njdg_public/

(C) **Link for District Courts of India:** Information related to district Courts to stakeholders of e-Courts.

http://ecourts.gov.in/index.php

(D) **Other Link for the CIS training Videos is:**

https://www.youtube.com/playlist?list=PLFKAb8oeMBuC_dZ09Pa25wXkEFAfouLQK

Or just searched from https://www.youtube.com website by typing the 'eCourts NJDG' text on the https://www.youtube.com website.”